

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3054**

TO BE ANSWERED ON THE 21st MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)

IRREGULARITIES IN SHELTER HOME

**3054. SHRI P. NAGARAJAN:
 DR. C. GOPALAKRISHNAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that around 153 mentally retarded women and children were ill-treated and spied upon through the CCTV camera by the male employees in a shelter home in the NCT of Delhi;

(b) if so, the details thereof;

(c) whether the Government has constituted any committee to investigate into the matter; and

(d) if so, the details thereof and the time by which such committee is likely to submit its report?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) Department of Social Welfare, Government of NCT of Delhi (GNCTD) has informed that no such case has been reported.

(c) & (d) Department of Social Welfare, GNCTD has informed that a Committee headed by Director (SW) was deputed to inspect the premises of Asha Kiran Complex on 06.02.2017. The Committee has since submitted its report.
